

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4247-4248 OF 2000

Siddhartha Tubes Ltd.  
Appellant (s)

Appellant

VERSUS

Commissioner of Customs & Central Excise, M.P.  
Respondent(s)

Respondent

(With office report)

With  
C.A. No. 2560/2005  
(With appl(s) for ex parte stay and with office report)

Date: 22/11/2005 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s) Mr. J. Vellapally, Sr. Adv.  
Mr. Sushil Kumar Jain, Adv.  
Mr. Pradeep Aggarwal, Adv.  
Mr. H.D. Thanvi, Adv.  
Mr. Sarad Singhania, Adv.  
Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. G.E. Vahanvati, S.G.  
Mr. T.A. Khan, Adv.  
Mr. D.D. Kamath, Adv.  
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Commencing his arguments at 10.30 a.m., Mr. J. Vellapally, Sr. Adv. appearing for the appellants, continued till 11.50 a.m. whereafter the learned Solicitor General addressed the Court till 1.00 p.m. Mr. Vellapally resumed his arguments at 2.05 p.m. and continued till the Court rose for the day. The matter remains part heard.

(J.S. Rawat)  
Court Master

(K.K. Chawla)  
Court Master

(Kanwal Singh)  
Court Master